

Resolution adopted by All India Station Masters' Association at Vijayawada.

3020. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4056 on 5 August, 1982 regarding resolution adopted by All India Station Masters' Association at Vijayawada and state:

(a) whether the Cadre Restructuring Committee decided in January, 1982 regarding restructuring of S.Ms. and Asstt. Station Masters on Indian Railways; and

(b) whether both the Federations viz. A.I.R.F. and N.F.I.R. boycotted the last J.C.M. for non-implementation of restructuring of cadres of some categories of employees including S.Ms. and A.S.Ms. already decided?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) As earlier explained in reply to Unstarred Question No. 4056 on 5-8-1982, the resolution adopted by the All India Station Masters' Association referred to therein does not appear to have been received. The cadre restructuring in the category of Station Masters and Asstt. Station Masters introduced with effect from 1-1-79 and 1-10-79, as already adopted in the Departmental Council (Railways) and approved by the Government has been implemented.

Certain proposals for further restructuring in the category of Station Masters and Assistant Station Masters and certain other categories of Group 'C' and Group 'D' staff have been examined by the Cadre Restructuring Committee but these are yet to be adopted by the Departmental Council and considered by the Government.

(b) The Staff Side attended the meeting of the Departmental Council (Railways) under the scheme of Joint Consultative Machinery held on 18-8-82. After discussion, the Staff Side concluded that till the decisions of the Cadre Restructuring Committee were implemented no useful purpose would be served by continuing negotiations

further and thereafter the Departmental Council meeting terminated without transacting any more business.

Names of Incomplete Projects

3021. SHRI MOOL CHAND DAGA: Will the Minister of RAILWAYS be pleased to state:

(a) names of the Railway project, foundation stones of which had been laid in 1972 or afterwards, and which are still lying incomplete; and

(b) by whom the foundation stones of the above projects were laid?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Information is being collected and will be laid on the table of the House.

Plying of more buses between Central Secretariat and Seemapuri

3022. SHRI MOOL CHAND DAGA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that only five buses are plying on DTC route No. 280 between Central Secretariat and Seemapuri (Trans Yamuna Area) from morning to night;

(b) whether there is a gap of 35 minutes to an hour between two buses and as such public is put to a lot of inconvenience; and

(c) whether Government propose to put more buses or increase the frequency of buses on this route?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESARI): (a) and (b). Route No. 280 does not run between Central Secretariat and Seemapuri. Route No. 340 operates between these points and is served by 13 buses including 5 deluxe private buses which provide a service frequency of 10|20|40 minutes.